

Therefore, if you take into account what has been established in Madhya Pradesh in the public sector, compared to the other States they have got a higher level of investment.

श्री श्रीरामेश्वर प्रसाद सैनी महोदय ने कहा है कि 1973-74 में पब्लिक सेक्टर में कोई भी कारखाना मध्य प्रदेश में खोले जाने की योजना नहीं है। मध्य प्रदेश के मुख्य मंत्री श्री सेठी ने इस बात की घोषणा की है कि हम प्रत्येक पिछड़े जिले में, जिन की सूची बनाई गई है, पब्लिक सेक्टर में कुछ कारखाने खोलने जा रहे हैं। मैं जानना चाहता हूँ कि क्या मध्य प्रदेश सरकार ने 1973-74 में नये कारखाने चलाने के लिए प्राय से फंडे की मांग की है? जो सूची मंत्री महोदय ने दी वह सब पुराने कारखाने हैं और लम्बे समय से चले जा रहे हैं।

SHRI PRANAB KUMAR MUKHERJEE:

In fact, the Annual Plan of 1973-74 has been prepared in consultation with the Working Group of the Planning Commission and in that Annual Plan, whatever has been suggested by the Madhya Pradesh Government has been accepted by us. In that detailed list, there is no scheme for any new public sector undertaking under Central Government.

Annual Plan For 1973-74

*325. **SHRI RAMSHEKHAR PRASAD SINGH:**

SHRI PRABHUDAS PATEL :

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has accorded priority to some sectors in the Annual Plan for 1973-74 ;

(b) if so, what are those sectors ; and

(c) whether the Commission has started discussions with the Chief Minister of States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The sectors in which higher priority has been given are agricultural production, irrigation and power, medical and health programmes, water supply and sanitation, special employment programmes, and advance action for the Fifth Plan.

(c) Planning Commission has held discussions with the Chief Ministers of all States to finalise the State Plan outlays for 1973-74 when this aspect was also discussed.

श्री रामशेखर प्रसाद सिंह : मैं प्राय की अनुमति से कर्नालीय मंत्री से यह जानना चाहूँगा कि जब योजना आयोग ने बिहार के मुख्य मंत्री से बिहार विधायक किया था तब उन्होंने बिहार के पिछड़े हुए इलाकों के लिए विशेष कार्यक्रम प्रस्तुत किया था और उस के लिए क्या उन्होंने किसी खास धनराशि की मांग की थी? साथ ही साथ मैं यह कहना चाहूँगा कि जिस तरीके से दूसरे पिछड़े इलाके हैं उसी तरीके से दो नदियों के बीच में जो बिचारा का इलाका है उस के विकास के लिए आज तक कोई ध्यान योजना कमिशन ने नहीं दिया है और कुछ दिन पहले इस विषय पर वेस में काफी चर्चा हुई थी जब श्री जयप्रकाश नारायण प्रायके घर सिताबदियारा में बीमार थे। वहाँ न कोई अस्पताल है, न कम्पाउंडर है और न डाक्टर है। बलिया

से लेकर योकामा तक विद्यारा का इलाका-के किसी किस्म की कोई व्यवस्था नहीं है। वहाँ दशवाक तक का भी इन्तजाम नहीं है। मैं जानना चाहता हूँ कि इस प्रश्न के ऊपर क्या योजना कमीशन का कोई ध्यान गया है? इस इलाके के विकास के लिए कौन सी योजना बनाई गई है?

SHRI MOHAN DHARIA Sir, the question regarding development of Bihar is not directly covered but we have discussed with the Chief Minister of Bihar and the programme for the development of backward areas has been taken up in the Annual Plan for 1973-74. Regarding the delta between the rivers we have to take into consideration the suggestion made by the hon. Member.

SHRI BHAGWAT JHA AZAD May I know since agriculture has been given the priority in the Annual Plan why Government instead of spending Rs 90 crores for 10 lakh tons of food production is not in a position or is in a position to come to the State Governments which are prepared to have more procurement than the usual quota? If so, what are the States who have asked and how the government proposes to meet the demand in the Annual Plan?

SHRI MOHAN DHARIA A very valuable suggestion has been made by the hon. Member. The Planning Commission is already discussing this matter with the States like Punjab, Haryana, U P, etc. and such of them who are prepared to give additional procurement over and above the target, we shall take care of that and money will not be a constraint.

श्री सतपाल कजूर मैं मिनिस्टर साहब से जानना चाहता हूँ कि पंजाब गवर्नमेंट ने प्लानिंग कमिशन को कोई प्रपोजल भेजा है या नहीं कि अगर पंजाब को 35 करोड़ रुपये एकस्ट्रा दिया जाये तो वह अगले साल रबी में एक मिलियन टन व्हीट दे सकते हैं?

SHRI MGHAN DHARIA We are discussing it with the Punjab Government and to the Punjab Government also we have said that if they are able to give more procurement over and above the present procurement we shall be willing to take care of the funds for the completion of such programmes.

श्री रामाबलार शास्त्री बिहार में छोटा नागपुर और संचाल परगना का इलाका बहुत पिछड़ा हुआ है, और उस पिछड़ेपन को ध्यान में रख कर कुछ लोग गलत तरीके से जनता को बरगलाने के लिए झारखण्ड का नारा दे रहे हैं और इस सबाल को ले कर कभी हड़ताल और कभी प्रदर्शन होते हैं। मैं जानना चाहता हूँ कि इस पिछड़े हुए इलाके को विकसित करने के लिए क्या योजना मन्त्रालय की बिहार सरकार से कोई बातचीत हुई है या हो रही है? अगर हुई है तो आप और वह दोनों किस निष्कर्ष पर पहुँचे हैं और किस तरीके से वहाँ के पिछड़ेपन को दूर करने का विचार रखते हैं?

योजना मंत्री (श्री डी० पी० बर) जवाबधाला, जहाँ तक कि छोटा नागपुर और संचाल परगना का ताल्लुक है बिहार सरकार ने खास स्कीम बनायी है उन की तरफकी के लिए। और इस वक्त भी हम बिहार गवर्नमेंट के साथ बातचीत कर रहे हैं ताकि इन दो इलाकों का खासतौर पर ध्यान दिया जा सके, और वहाँ पर तरफकी के जो काम हैं उन्हें जल्दी से काम पूरा कर सकें।

SHRI N. SHIVAPPA In the priorities given in the Annual Plan, have the Central Ministers consulted the State Ministers about the Western Ghats Board or the Hill Improvement Board and the financial commitments involved therein? Will this also be taken into consideration?

SHRI MOHAN DHARIA : There was no such discussion.

SARI K. S. CHAVDA : The Annual Plan for 1972-73 has resulted in an increase of the poverty of the poor. What steps do Government intend to take so that the poor do not become poorer as a result of the 1973-74 Plan?

SHRI D.P. DHAR : In the first instance, I would submit that as a result of the plan effort, the poor have not become poorer ; their standard of living has become better.

SHRI INDRAJIT GUPTA : The rich have gone richer.

SHRI D.P. DHAR : The question of the rich becoming richer is a different matter I am talking about the poor not becoming poorer.

MR. SPEAKER : If that pleases them why not say like that?

SHRI DINEN BHATTACHARYYA : No question of it saying ; it is a fact.

SHRI D. P. DHAR : In my case, in deference to your wishes, I am prepared to say whatever pleases the hon. member. But let him ask what I can say. As far as the 1973-74 Plan is concerned, adequate attention is being given to the question of improving the standard of living of the poorer sections of the people.

SHRI JYOTIRMOY BOSU : What about motor car purchase advances to government officers ?

SHRI D. P. DHAR : That is not true.

SHRI C. M. STEPHEN : Have Government any clear idea of advance action to be taken in the Fifth Plan, and if so, could they enumerate the programmes in relation to this to the exclusion of the other programmes mentioned in the answer?

SHRI MOHAN DHARIA : Power, steel fertilisers irrigation and transport are the major needs of the country. In order to

have enough production to remove the short age of power, steel, irrigation and fertiliser and also transport bottlenecks, advance action is being taken. Government are very clear about this.

Issue of instructions by Home Ministry to States in regard to the Guiding Rules for detainees under M.I.S.A.

*327. **SHRI SAROJ MUKHERJEE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Home Ministry issued instructions to the States in regard to the guiding rules for detainees detained under Maintenance of Internal Security Act, their diet, family allowance and manner of detention; and

(b) how many of the present number of persons detained under the said Act have been detained, State-wise on political charges and how many on anti-social grounds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI K.C. PANT) : (a) and (b). A statement is laid on the Table of the House

Statement

Under Section 50 of the Maintenance of Internal Security Act, it is for the appropriate Government to specify conditions of detention *inter alia* relating to maintenance by general of special order. All State Governments were requested to consider grant of *ex-gratia* family allowances in suitable cases in respect of persons detained under the provisions of the Act. Regulations made by the concerned Governments relate to diet, *ex-gratia* family allowances, manner of treatment, etc., of the detenus in jails.

2. Provisions of the Maintenance of Internal Security Act can be invoked only if the competent authority is satisfied with respect to any person that it is necessary to detain such a person with a view to preventing him from acting in any prejudicial manner as be specified in section 3(1) of the Act. No.